

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 301**  
**CA(CAA)-39/ND/2024**

**IN THE MATTER OF:**

**Shri Aadinath Developers Pvt. Ltd.**

...

**Applicant/Petitioner**

**Versus**

**Shakuntala Foam Pvt. Ltd.**

...

**Respondent**

**Under Section: 230-232**

**Order delivered on 12.04.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :**

**For the Respondent :**

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

As prayed by the representative of the Applicants one week's time is granted for filing the evolved format/check list reflecting the factual position as per requirements of the format.

List on 31.05.2024.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**